SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 399/2025

ROOP REKHA VERMA & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

FOR ADMISSION

(IA No. 102031/2025 - PERMISSION TO FILE **ADDITIONAL** DOCUMENTS/FACTS/ANNEXURES AND IA No. 102032/2025 **STAY** APPLICATION)

Date: 16-07-2025 This matter was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE VIKRAM NATH HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s):Dr. Abhishek Manu Singhvi, Sr. Adv.

Ms. Purnima Krishna, AOR Mr. Sanbha Rumnong, Adv. Mr. Samuel David, Adv. Mr. Sumit Kumar, Adv.

Ms. Priyansha Sharma, Adv.

For Respondent(s) :Ms. Ruchira Goel, AOR

Ms. Ritika Rao, Adv.

Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following ORDER

Issue notice on the writ petition as also on the application for stay.

Tag with Writ Petition (Crl.) No.428 of 2020.

(NEETU KHAJURIA) ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY) ASSISTANT REGISTRAR